

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.10.2018

ORDER NO. 231 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 208 of 2018 for CESTAT Mumbai constituting Division Bench as follows:

Sl. No.	Appeal No. and Parties	Division Bench to hear the matter	Date and time of hearing
01	E/86669/2015 E/Co/91172/15 CCE, Aurangabad V/s Ms Ujwal Metals Pvt. Ltd.	Hon'ble Shri S. K. Mohanty, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T)	29/10/2018 at 2.30 p.m.
02	E/264/2010 M/s Century Enka Ltd Vs. CCE, Pune-I	Hon'ble Shri S. K. Mohanty, Member (J) and Hon'ble Sh. C. J. Mathew, Member (T)	02/11/2018 at 2.30 p.m.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Registrar